

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -
Nomination of Senior Civil Judges who are holding full Additional Charge of the posts of Secretary, District Legal Services Authorities of certain Districts in the State are hereby nominated to participate in the Intensive Training Programme on Juvenile Justice scheduled on 31.01.2026 **through virtual mode - ORDERS - ISSUED.**

READ: Letter ROC.No.301/TLSA/2026, dated 22.01.2026, from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER ROC.NO.466/2026-B.SPL., DATED: 30.01.2026

In the circumstances stated by the Member Secretary, Telangana State Legal Services Authority, Hyderabad, in his letter read above, the High Court is pleased to pass the following orders:

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The Senior Civil Judges who are holding Full Additional Charge of the posts of Secretary, District Legal Services Authorities of Adilabad, Mancherial, Nirmal, Kumuram Bheem Asifabad, Karimnagar, Jagtial, Rajanna Sircilla, Peddapally, Khammam, Jogulamba Gadwal, Narayanpet, Nagarkurnool, Medak, Siddipet, Nalgonda, Suryapet, Nizamabad, Vikarabad, Hanumakonda, Jangaon, Mahabubabad, Mulugu and Jayashankar Bhupalapally Districts, are hereby *nominated* to participate in the Intensive Training Programme on "Juvenile Justice" being organized by the Telangana State Judicial Academy, Secunderabad scheduled to be held **on 31.01.2026 through Virtual Mode**, from 09:30 a.m. onwards.

The URL Link and Meeting ID to join the Programme:

URL Link: **<https://hcts.webex.com/meet/tsja.secbad>**

Meeting ID: **1261117830**

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said program through virtual mode.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers concerned.

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2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

5. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

- | | | |
|-----------------------------|------------------------------|------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Jogulamba Gadwal | 11) Narayanpet | 12) Nagarkurnool |
| 13) Medak | 14) Siddipet | 15) Nalgonda |
| 16) Suryapet | 17) Nizamabad | 18) Vikarabad |
| 19) Hanumakonda | 20) Jangaon | 21) Mahabubabad |
| 22) Mulugu | 23) Jayashankar Bhupalapally | |

13. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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